

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 5060
ANSWER DATE 01.04.2025

LAND MAPPING UNDER SVAMITVA SCHEME

5060. SHRI HIBI EDEN:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) the number of villages that have been included for land mapping under the SVAMITVA scheme including kerala; and
- (b) the number of villages are yet to be mapped under the scheme and the reasons for the lack of mapping in those villages?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- (a) Under the SVAMITVA Scheme, 3.45 lakh villages have been included for land mapping, including 1,550 villages in the State of Kerala.
- (b) A few States have not implemented the Scheme due to various reasons, such as pre-existing legacy data or similar programs already in place. Sikkim, Telangana, and Tamil Nadu participated only in the pilot phase with a few villages but opted not to continue due to pre-existing records. Bihar, West Bengal, Meghalaya, Nagaland, and Chandigarh have not yet signed the MoU for scheme implementation. West Bengal and Kerala have reported that records of rights for residential properties already exist as part of rural land records. Odisha and Assam are conducting surveys in a limited number of villages due to pre-existing records. The scheme is currently on hold in Jharkhand. In Delhi, the Scheme has been implemented in 31 villages, but property cards are yet to be prepared.
